

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-38/2022/4581/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Jitu Mani Barman,
District & Sessions Judge,
Goalpara.

Dated Guwahati the th 26 May, 2023.

Sub: **Station leave permission.**

Ref:- Your letter No. DJG/2456, dtd. 19.05.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **(i) station leave permission, with the official vehicle, at own cost, from the evening of 20.05.2023 till the morning of 22.05.2023 and (ii) station leave permission, with the official vehicle, at own cost, from the evening of 26.05.2023 till the morning of 29.05.2023.**

The Addl. District & Sessions Judge, Goalpara and in his absence the Civil Judge & Assistant Sessions Judge, Goalpara and in his absence the CJM, Goalpara and in his absence the in-charge CJM, Goalpara shall remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-38/2022/4582/A, dated , 26-05-2023

Copy to :

✓ 1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)